No. 09/02/2014 Coord(RTI)  
Government of India  
Ministry of Corporate Affairs  

5th floor, ‘A’ Wing, Shastri Bhawan  
Dr. Rajendra Prasad Road  
New Delhi-110001  
Dated: 02nd July, 2015

OFFICE ORDER

Consequent upon reallocation of work in the Ministry of Corporate Affairs and in terms of the provisions contained in Section 5(1) of the Right to Information Act, 2005., the following Officers are hereby designated as the Central Public Information Officers for the Section(s) mentioned against their name with immediate effect and until further orders.

<table>
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<tr>
<th>S.No.</th>
<th>Name &amp; Designation</th>
<th>Central Public Information Officer for</th>
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| 1.    | Sh. Ravi Vazirani Under Secretary| (i) Professional Institutes Section  
(in addition to Vigilance Section) |
| 2.    | Sh. Puneet Duggal Deputy Director| (i) Insolvency Section  
(ii) CL-III Section |

( Riazul Haque)  
Under Secretary to the Government of India  
Tel. No. 23381349

All concerned Officers

Copy to:-

1. PSO to Secretary  
2. PPS to Addl. Secretary  
3. PS to JS(M)/JS(SP)  
4. DS/FAA(GV)  
5. US(LKT)/SO(Insolvency)/SO(Pl)/SO(CL-III)  
6. E-Governance Cell with a request to upload the Office Order under the RTI Column on the Website of this Ministry.